

HIGH COURT OF DELHI AT NEW DELHI
GENERAL-ADMN.-I BRANCH

No. 1184 /G-2/Two-Wheeler/Genl.-I/DHC

Dated: 26/05/2025

TENDER NOTICE

Sealed Quotations are invited for purchase of two(02) TVS Jupiter-125cc Alloy Disc (White) Scooters for the use of Delhi High Court, as per below format:-

Model	Particulars	To be filled by the Vendor (rates per vehicle ₹)
TVS Jupiter-125cc Alloy Disc (White) Scooter	Ex-Showroom Price	
	Registration Charges/Fees	
	Insurance	
	Standard Accessories (Provided by the Company)	
	Helmet (ISI-marked full-face mask)	
	Discount/Complimentary (If any)	
	Miscellaneous Charges (If any)	
	TOTAL COST	₹

Interested authorized Dealers may submit their quotations as per above format only in sealed cover superscribing thereon **“QUOTATION FOR PURCHASE OF TWO WHEELER SCOOTER”** addressed to **The Registrar General, Delhi High Court, Sher Shah Road, New Delhi-110003**, so as to reach the undersigned in **Room No. 8, Ground Floor, General-Admn.-I Branch, Administrative Block, Delhi High Court** on or before 20.06.2025 till 04:30 P.M. Quotation(s) received after prescribed date/time shall not be entertained in any circumstances.

This Court reserves its right to accept or reject any or all quotations without assigning any reason, whatsoever.



(S.K. Bhadola)

Deputy Registrar (Genl.-I)
For Registrar General